

HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF MEGHALAYA, SHILLONG
NOTIFICATION

Dated Shillong, the 8th May, 2023

No.HCLSC.HCM/4/2022/131

The High Court Legal Services

Committee, High Court of Meghalaya, in exercise of the powers conferred under Regulation 6(b) of the National Legal Services Authority (Lok Adalat) Regulations, 2009 hereby constitutes the Bench of the National Lok Adalat scheduled to be held on 13.05.2023 which shall further exercise jurisdiction under section 19(5) of the Legal Services Authorities Act, 1987 to determine and arrive at a compromise or settlement between the parties to cases pending before the Hon'ble High Court and referred to the aforesaid National Lok Adalat.

The Bench as constituted shall comprise of :-

**1. Shri.K.J.Lyngdoh,
Joint Registrar (Listing),
High Court of Meghalaya.**

Presiding Officer

**2. Smti. Meena Kharkongor,
Advocate.**

Conciliator

**3. Shri. Celestine Ksoo,
Assistant Professor,
Shillong Law College.**

Conciliator

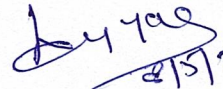
The National Lok Adalat shall hold its sitting in the Conference Hall, High Court of Meghalaya at 10.30.A.M.

By order,


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Copy to:-

1. The Registrar-cum-Principal Private Secretary to Hon'ble, the Chief Justice for his Lordship's kind information.
2. The P.S. To Hon'ble, Mr. Justice H.S. Thangkhiew, Executive Chairman, Meghalaya State Legal Services Authority for his Lordship's kind information.
3. The P.S. To Hon'ble, Mr. Justice W.Diengdoh, Chairman, High Court Legal Services Committee for his Lordship's kind information.
4. The P.A to Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
5. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for favour of kind information.
6. Shri.K.J.Lyngdoh, Joint Registrar (Listing), High Court of Meghalaya, Shillong for favour of kind information.
7. Smti. Meena Kharkongor, Advocate for favour of favour of kind information.
8. Shri.Celestine Ksoo, Assistant Professor, Shillong Law College for favour of kind information.
- ✓ 9. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
10. Notice board.
11. Office file.


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